

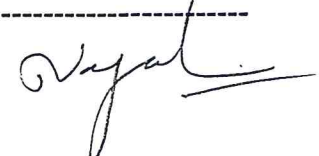

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1)	N. P. Nagalakshmi	Ezon R2 and R5	
2)	K. BALAGANESH. N. SAIRAM KANAPATHI for. M/S. GENICON & ASSOCIATES.	Petitioner.	

ORDER

Counsels for both the parties present. Counsel for the Petitioner submitted the names of the independent Auditors and Company Secretaries, copy of which is given to the other side. The Counsel for the Respondent is directed to give response to the proposal given by the Petitioner within one week. Put up on **22.03.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)